

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

STARRED QUESTION NO:28

ANSWERED ON:06.12.2013

TOURISM PROJECTS

Gangaram Shri Awale Jaywant;Karunakaran Shri P.

**Will the Minister of TOURISM be pleased to state:**

- (a) the details of the projects prioritised for the development of tourism in the country and funds provided thereunder during 2013-14, State/UT-wise;
- (b) the details of utilisation of funds reported out of the sanctioned funds under the projects prioritised for development of tourism during each of the last three years along with the status thereof, State/UT-wise;
- (c) whether the Government provides any special package to the States/UTs for the development of tourism and if so, the details thereof indicating the package provided during the said period, State/UT-wise;
- (d) the monitoring mechanism put in place by the Government to review the progress of such projects; and
- (e) the further measures being taken by the Government to promote tourism in the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a) to (e) A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.28 ANSWERED ON 06.12.2013 REGARDING TOURISM PROJECTS.

- (a) A list of projects prioritized for the development of tourism in the country for the year 2013-14 is give in ANNEXURE-I. The details of funds provided thereunder during 2013-14 are given at ANNEXURE-II.
- (b) A statement of utilization of funds reported by the State Governments/UT Administrations for the projects sanctioned alongwith status during 2010-11, 2011-12, and 2012-13 is given at ANNEXURE-III.
- (c) The Ministry of Tourism (MOT) provides Central Financial Assistance for tourism projects in consultation with the respective recipient State Governments and Union Territory Administrations. As per the guidelines of the Government of India, MOT earmarks at least 10% of its total 'Plan Outlay' for the North Eastern Region. MOT also sanctions projects under the Prime Minister's Reconstruction Plan for Jammu & Kashmir. There is no earmarking of funds or special package for tourism infrastructure development for any other State/UT or region.
- (d) The Ministry of Tourism monitors the implementation of projects through, field inspections by officers of the Ministry, periodical review meetings with the State Government/Union Territory Administration officers and Regional Conferences. Further, all States/UTs have set-up State Level Monitoring Committees (SLMC) which regularly review the progress of tourism infrastructure projects.
- (e) The Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) for tourism projects based on proposals received from State Governments/UT Administrations which are complete in all respects as per the Scheme Guidelines, inter-se priority and subject to availability of funds. Besides giving CFA, Ministry of Tourism also promotes tourism in the country through its extensive publicity campaigns in the print & electronic media in domestic as well as overseas markets; and market development assistance to various stakeholders. The Ministry of Tourism also plays an active role in developing the tourism and hospitality sector by providing support for human resource development through its various Institutes and the scheme Hunar Se Rozgar Tak.